

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1888 OF 2018 IN  
APPEAL NO. 393 OF 2018**

**Dated : 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Mumbai Electric Workers Union**

**...Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Kishore Kumar Shankar Shetty

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. Mr. Hasan Murtaza Murtaza for R-2

**ORDER**

List the matter on **16.09.2019.**

**(S. D.Dubey)  
Technical Member**

*pr/vt*

**(Justice Manjula Chellur)  
Chairperson**